

Law of Revenue to States on Introduction of Prohibition

◆346. SHRIMATI HAMIDA HABIB-ULLAH: SHRI GURUDEV GUPTA: SHRI SAWAISINGH SISODIA: SHRI PRAKASH MEHROTRA: SHRI BHIM RAJ:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether some State Governments have furnished to the Central Government their estimates of loss of revenue on introduction of prohibition in their States and have urged the Central Government to compensate them on that account;

(b) if so, what are the details in this regard and

(c) what is the reaction of the Central Government in the matter?

THE MINISTER OF STATE T.N THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI DHANNA SINGH GULSHAN): (a) Yes, Sir. The Governments of Bihar, Uttar Pradesh and Tamil Nadu have furnished estimates.

(b) The Government of Bihar has estimated the loss of revenue as Rs. 7.3 crores in 1978-79, Rs. 15-14 crores in 1979-80 and Rs. 23.61 crores in 1980-81. The Government of Uttar Pradesh has estimated a loss of Rs. 20.00 crores in 1978-79.

The Government of Tamil Nadu has estimated a loss of Rs. 140 crores in 1978-79.

(c) The Centre expects to compensate the States to the extent of 50 per cent of the established loss of excise revenue in each year commencing from 1978-79 treating the annual excise revenue of 1977-78 as the base. This will not include possible increases which may have occurred in excise revenue, cost of enforcement etc.

भारतीय कृषि अनुसंधान परिषद के महानिदेशक के विरुद्ध जापन

* 347, श्री भगवान दीन :
श्री जगजीत सिंह आनन्द :
श्री श्याम लाल यादव :

क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारतीय कृषि अनुसंधान परिषद के महानिदेशक डा० एम० एस० स्वामिनाथन के विरुद्ध कुछ आरोपों के संबंध में संसद के कुछ सदस्यों ने 2 अगस्त, 1977 को प्रधान मंत्री को कोई जापन दिया था ;

(ख) यदि हां, तो उसका ब्यौरा क्या है ; और

(ग) सरकार ने उस पर क्या कार्यवाही की है ?

Memorandum against Director General of the I.C.A.R.

*347. SHRI BHAGWAN DIN:
SHRI JAGJIT SINGH
ANAND: SHRI SHYAM LAL
YADAV:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether some Members of Parliament had submitted a memorandum on the 2nd August, 1977 to the Prime Minister regarding certain allegations against Dr. M. S. Swaminathan, Director-General of the I.C.A.R.;

(b) if so, what are the details thereof; and

(b) what action Government have

कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला) : (क) से (ग) एक वक्तव्य समा के पटल पर प्रस्तुत है। [दिखिये परिशिष्ट V अनुपत्र संख्या 38]

† [] English translation.